

(b)

OA 934/89, 969/89, 970/89, 32/90.

Tribunal's Order:

Dated: 23.02.1994

Shri P. Shankaranarayanan, counsel for the applicant.

Shri M.I. Sethna with Shri Bhatkar, counsel for the respondents.

Shri Sethna states that the seniority list has been modified and the applicant has no grievance now. In this background Shri Shankaranayanan states that he wants two weeks time to seek instructions as to whether he would be in a position to withdraw the application, in view of the latest position.

Put up for ^{order} bearing on 23.03.1994.

Lakshmi Swaminathan

Lakshmi Swaminathan

Member (J)

M.R. Kolhatkar

M.R. Kolhatkar

Member (A)

Date: 23.03.94 [Per M.S. Deshpande, V.C]

Mr. P. Shankaranayanan for applicant states that the final seniority list has not yet been prepared pursuant to the draft dtd. 4.2.93, a copy of the same will be filed today. He wants to withdraw the present application with liberty to file another application questioning the final seniority list as and when prepared.

(D)

Leave granted.

Mr. Ramesh Kumar advocate
appears on behalf of respondents.

O.A. disposed of.

Done
(R. Rangarajan) (M.S. Deshpande)
M(A) V.L.

MOULYA SECRETARIAL SERVICE

(3)

7-2313/94

~~order/Judgement despatched~~
to Applicant/Respondent (s)
on 11/4/94

8

15/4/94